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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.30/BB/2018	-	For compliance of additional information raised by Registry	Rule 6 of IB	Mr Jetspeed Logistics Pvt Ltd Vs M/s Air Pegasus Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *ABHISIT ADVA S*
Akash Bantia

Per Anwar

[Signature]

ORDER

Counsel for Operational Creditor is present. He has filed compliance Memo. One more case is filed against the Corporate Debtor bearing CP (IB) No.22/18, which is listed on 08/02/2018. Therefore, this case is also ordered to be list it on 08/02/2018.

[Signature]
Member (T)

[Signature]
Member (J)